

fITEM NO.66

REGISTRAR COURT. 1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s).

17306-17308/2015

BROWN & SHARPE INC. (PRESENTLY KNOWN AS HEXAGON METROLOGY INC.)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

(with interim relief and office report)

Date : 05/05/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr Udit Naresh, Adv.

Ms. Kavita Jha,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Despite last opportunity granted, sole respondent has not filed counter affidavit. Further opportunity is declined. Registry to process the matter for being listed before the Hon&#39;ble Court as per rules.

(PAWAN DEV KOTWAL)

Registrar